COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 87 OF 2017

Dated: 22nd March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

GRIDCO Ltd. Appellant(s)

Vs.

NTPC Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s): Mr. R. K. Mehta

Ms. Himanshi Andley

Counsel for the Respondent(s): Ms. Poorva Saigal

Mr. Shubham Arya Mr. Polkit Agarwal

ORDER

As agreed by learned counsel for the parties, list the matter for

hearing on <u>17.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I. J. Kapoor)
Technical Member

mk/tpd